

(v) Consumption of liquor in public places and in Stationary motor vehicles in public places have been banned.

(vi) No. L-2 licences are being issued.

(c) No.

Posting of Teachers in Rural Areas of Delhi

1446. Shri Shiv Charan Gupta: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the teachers in Delhi are reluctant to get posted in rural areas; and

(b) if so, the action being taken by Government for providing housing facilities in the school premises in the rural areas and for granting special allowances?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) Residential quarters have been provided in some of the village schools under the Delhi Administration. A scheme for providing housing facilities for rural teachers is also under the consideration of the Municipal Corporation, Delhi.

No special allowance is admissible to teachers posted in rural schools.

Medical Aid to Shri Savarkar

**1447. Shri Hari Vishnu Kamath:
Shri Hukam Chand
Kachhavaia:
Shri Bade:**

Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that Shri V. D. Savarkar, one-time revolutionary leader in India's freedom struggle, is seriously ill;

(b) if so, whether Government have offered to provide competent medical aid for his treatment; and

(c) if not, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). Government had learnt about the late Shri Savarkar's condition and had sanctioned a further sum of Rs. 1,000/- to him for medical expenses from the Home Minister's Grant.

(c) Does not arise.

Section of Home Ministry dealing with Scheduled Castes and Scheduled Tribes

1448. Shri Gulshan: Will the Minister of Home Affairs be pleased to state:

(a) whether there is a separate section in the Ministry of Home Affairs to deal with the subject of Scheduled Castes and Scheduled Tribes; and

(b) if so, its functions and achievements so far?

The Deputy Minister in the Ministry of Home Affairs (Shri P. S. Naikar):

(a) Yes. A Section in Home Ministry deals with the work relating to representation of Scheduled Castes and Scheduled Tribes in Government services.

(b) The Section deals with policy regarding representation of Scheduled Castes and Scheduled Tribes in Central Government Services and the implementation of policy decisions. The number of Scheduled Castes and Scheduled Tribes in Government Services has been increasing progressively as shown in the statement laid on the Table of the House. [Placed in Library. See No. LT-5663/66].

भारतीय छात्रों के बारे में यूनेस्को रिपोर्ट

1449. श्री सिद्धेश्वर प्रसाद :

श्री कृ० खं० पन्त :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि यूनेस्को ने विदेशों में शिक्षा प्राप्त भारतीय छात्रों के बारे में एक रिपोर्ट प्रकाशित की है;